## In The Central Administrative Tribunal Calcutta Bench

OA 1002 of 1996

Present: Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. S. Biswas, Administrative Member

Sabita Dhamali

- VS -

Government of India Press

For the Applicant : Mr. K.C. Saha, Counsel

For the Respondents: Mr. B. Mukherjee, Counsel

He ard on : 26-02-2001

Date of Order: 26-02-2001

## ORDER

## D. PURKAYASTHA, JM

Ld. Counsel Mr. Saha on behalf of the applicant submits that she does not want to proceed with the application since she has got the benefit of seniority and promotion. So, prayer is allowed and application is disposed of as being not pressed.

Ė

( S. Biswas ) Member(A)

( D. Purkayastha ) Member(J)

**LKN**